

Alleged attacks on the workers of BJP and RSS in Kerala

डा. विनय पी. सहस्रबुद्धे (महाराष्ट्र): उपसभापति जी, पहले तो मैं आपको धन्यवाद देता हूँ कि आपने मुझे बोलने का यह अवसर दिया है। मैं आपका और आपके माध्यम से सदन का ध्यान केरल में असहिष्णुता, तानाशाही, दमन और हिंसा का विगत छह महीनों से जो स्वरूप बिखरकर आ रहा है, उसकी ओर आकर्षित करना चाहता हूँ। मैं आपको बताना चाहता हूँ कि ये घटनाएँ और ये तत्व नए नहीं हैं। 27 नवंबर, 2009 को हुगली में हमारे तृणमूल कांग्रेस के अनंत दुलोई को जिन तत्वों ने मार गिराया, जिनकी दिन-दहाड़े हत्या की, उन्हीं तत्वों ने अलाप्पुजा में — उपसभापति जी, जिस प्रदेश से आप आते हैं, 15 मार्च, 2016 को हमारे कांग्रेस के कार्यकर्ताओं को जिन तत्वों ने दिन-दहाड़े मार गिराया, मैं उन तत्वों के बारे में सदन को सचेत करना चाहता हूँ।

उपसभापति जी, हम जानते हैं कि मई महीने में केरल में नई सरकार आने के बाद देशभक्त लोगों पर लगभग 524 हमले हुए हैं। आगजनी, पथराव, छुरी का हमला, महिला का उत्पीड़न और छोटे-छोटे बच्चे, जो राष्ट्रीय स्वयंसेवक संघ की शाखा में जाते थे, उनको भी हमले का लक्ष्य बनाया गया। महोदय, अब तक नौ लोगों की हत्या की गई, जिसमें एक महिला है। कुन्नूर, जो छोटा सा गांव है, वहां 10 साल का एक लड़का आरएसएस की शाखा में जा रहा था, उसके ऊपर हमला कर दिया गया। उसे हॉस्पिटल में ले जाना पड़ा। ...*(व्यवधान)*... यह घटना 1 जून की है। ...*(व्यवधान)*...

SHRI TAPAN KUMAR SEN (West Bengal): What is this going on, Sir? ...*(Interruptions)*... What are you going to expunge now? ...*(Interruptions)*...

डा. विनय पी. सहस्रबुद्धे: महोदय, मैं एक गम्भीर बात की ओर आपका ध्यान आकर्षित करना चाहता हूँ। ...*(व्यवधान)*...

SHRI K. K. RAGESH (Kerala): He has taken a party's name. ...*(Interruptions)*...

डा. विनय पी. सहस्रबुद्धे: मैंने किसी का नाम नहीं लिया है। ...*(व्यवधान)*... मैं एक गम्भीर बात की ओर आपका ध्यान आकर्षित करना चाहता हूँ। ...*(व्यवधान)*...

महोदय, तिरुअनन्तपुरम में आशा शेरीन नाम से, मुस्लिम समाज की महिला, भारतीय जनता पार्टी के माईनॉरिटी मोर्चे की कार्यकर्ता है, उसे मोलेस्ट किया गया। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Listen. ...*(Interruptions)*... If you allege against any party, I will expunge. ...*(Interruptions)*...

डा. विनय पी. सहस्रबुद्धे: महोदय, 30 जनवरी को आत्महत्या करने के लिए उसके ऊपर दबाव डाला गया। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Don't allege against any party. I will expunge. ...*(Interruptions)*...

डा. विनय पी. सहस्रबुद्धे: महोदय, मैं आपको बताना चाहता हूँ कि पलक्काड, त्रिचूर, तिरुअनन्तपुरम, कन्नूर और जो मुख्य मंत्री जी के क्षेत्र के गांव पनराई, पजनूर और तेलच्चेरी हैं,

इन सारे गांवों में, लगभग 31 महिलाओं पर, जिनमें लगभग सात दलित समाज की महिलाएं हैं, उन पर हमले किए गए। सभी 14 जिलों में इस तरह की हमलों की वारदातें हुई हैं और लगभग 100 जगहों पर बमवर्षा भी हुई।

महोदय, मैं आपके माध्यम से सदन में कहना चाहता हूँ कि 26 जनवरी को इसी आतंकी दल के कुछ लोगों ने, जो अफवाहें फैलाई, उनके कारण भी आरएसएस और अन्य शान्तप्रिय समुदाय के कार्यकर्ताओं पर हमले हुए हैं।

SHRI K. K. RAGESH: He is misleading the House. ...(Interruptions)..

डा. विनय पी. सहस्रबुद्धे: मैं आपके माध्यम से आपका और सदन का ध्यान आकर्षित करना चाहता हूँ कि ये जो तानाशाही के तत्व हैं, जो कांग्रेस के लोगों को भी मार गिराते हैं, तृणमूल के लोगों की भी हत्या करते हैं, उनके खिलाफ सदन के सारे दलों को अपनी आवाज को बुलन्द करना चाहिए। इसलिए ये जो तानाशाही के तत्व हैं, जो जनतंत्र में विश्वास नहीं करते, जो ह्यूमन राइट्स का दिन-दहाड़े वॉयलेशन करते हैं, उनके बारे में ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: All right. Your time is over. ...(Interruptions)...

SHRI AJAY SANCHETI (Maharashtra): Sir, I associate myself with the issue raised by the Hon. Member.

SHRI RITABRATA BANERJEE (West Bengal): He has taken the name of RSS. This should be expunged. ...(Interruptions)..

SHRI TAPAN KUMAR SEN: You also take this on record. After the * came to power in Kerala, more Left cadres have been killed. This is a matter of record. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay. I will go through the record. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: They were killed by the * after the * came to power in Kerala. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: If he has alleged against any party regarding the killings, that is expunged.

SHRI TAPAN KUMAR SEN: It can be checked up, after the * came in Kerala, more Left cadres have been killed. That is the toll by * ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Has he said that the Kerala Government is responsible? ...(Interruptions)...

SHRI TAPAN KUMAR SEN: They are there to create destability in the State. ...(Interruptions)...

* Expunged as ordered by the Chair.

MR. DEPUTY CHAIRMAN: In any case, ...*(Interruptions)*...

SHRI K. K. RAGESH: Sir, I can give you the names of the people who have been killed. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let me say ...*(Interruptions)*...

SHRI K. K. RAGESH: Why are they not talking about that? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Ragesh, sit down. ...*(Interruptions)*... Mr. Ragesh, sit down. ...*(Interruptions)*...

SHRI K. K. RAGESH: Immediately, after the Assembly elections, Raveendran was killed. ...*(Interruptions)*... Why are they not talking about that? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. ...*(Interruptions)*... I will deal with that. Sit down. ...*(Interruptions)*...

SHRI K. K. RAGESH: Why are they not talking about the killings of Dhanaraj and Mohanan? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You please sit down. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... It is not going on record. ...*(Interruptions)*...

SHRI K. K. RAGESH: *

MR. DEPUTY CHAIRMAN: It is not going on record. ...*(Interruptions)*... The matter is ...*(Interruptions)*... Now, please sit down. ...*(Interruptions)*... Mr. Ragesh, sit down. ...*(Interruptions)*... I ask you to sit down. Listen, if there is any allegation in that statement against the Government or any party, from either side, it will be expunged. Don't worry. ...*(Interruptions)*... A mere statement ...*(Interruptions)*... Sit down. ...*(Interruptions)*... I am on my legs. Sit down. I am saying if there is any allegation regarding this matter against any party or the Government, it will be expunged. I will go through it. There is no doubt about that. Number two, ...*(Interruptions)*... mere statement of a certain death during a period, that is okay. There is nothing wrong about that. But if it is alleged that the Government is responsible or a party is responsible, I will expunge that, whether it is from this side or that side. Okay, now next is Shrimati Jaya Bachchan. ...*(Interruptions)*...

DR. SUBRAMANIAN SWAMY (Nominated): But, Sir, Kerala is a disturbed area. ...*(Interruptions)*...

SHRI K. K. RAGESH: Sir, why are they not talking about Mohanan, who was killed? ...*(Interruptions)*... Why are they not talking about Raveendran, who was killed? ...*(Interruptions)*...

* Not recorded.

MR. DEPUTY CHAIRMAN: Now, Shrimati Jaya Bachchan. Don't encroach upon Shrimati Jaya Bachchan's time. Sit down.

Alleged misbehaviour with eminent cinema artists in Rajasthan

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, our Constitution is based on the principles of freedom of speech and dignity of citizens. Freedom of speech and dignity of citizens is something which makes us a vibrant democracy with values and strong fundamentals. But recently, there has been growing intolerance in our country. A selected few, assuming that they represent the masses, under certain political patronage, have started taking law and order in their hands. They have no respect for the constitutional values or law and order.

The film fraternity has long been fighting this menace with little or no support from the Government. The film industry creates large number of employment opportunities, and any such disruption affects the earnings, growth and employment generation within the industry apart from throttling creativity. The film fraternity, which strives to bring fictional stories to people through creativity for the sole purpose of entertainment with some moral and social message, has been a soft target for these anti-social elements. Sometimes they are threatened; sometimes the films are not allowed to be screened; sometimes the sets are vandalised; and sometimes it takes a violent turn as happened in Jaipur recently. This threatens the future of art and creativity in our country and, in turn, curtails our freedom. *...(Interruptions)...* I would request Anand Sharmaji not to speak. You are disturbing me, Sir.

I would like to bring to the notice of the House a recent incident that happened on the sets of *Padmavati*, which is a film. In that incident, *Rajput Karni Sena* — if you want to expunge, you can — not only physically assaulted its director Sanjay Leela Bhansali but also damaged the expensive film equipment on the sets. Sanjay Leela Bhansali is a world-renowned director and has made some great films. I don't need to mention the names. He had also staged the same subject '*Padmavati*' as opera in theatre Du Chatelet in Paris in 2008 and was the first Indian director to do so. Post the incident, neither the State Government nor the Central Government condemned the issue or took action. What message are we sending to the film fraternity, which is one of the most important and vibrant ambassadors of the country? Creativity should not be subjected to such treatment. I strongly condemn this incident and urge the Government to take strong action. *...(Interruptions)...* I have not finished.

MR. DEPUTY CHAIRMAN: Time is over. *...(Interruptions)...* Time is over. *...(Interruptions)...*